

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16-08-2018

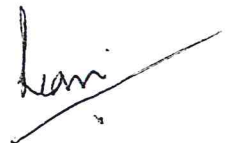
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/6/IB/2018
PETITION NUMBER : CP/540/ (IB)/2017
NAME OF THE PETITIONER(S) : KOTAK MAHINDRA BANK LTD
NAME OF THE RESPONDENT(S) : LAKSHMI VILAS BANK & 1 ORS
UNDER SECTION : 47

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

SANKRISHNABHARATHAN
SR COUNSEL
(RAVI RASHTRIYAN)
JM (E&C)

For INSPIRA
RA



N. SRINIVAS JAYAPRAKASH

for KOTAK MAHINDRA
BANK



Edward James

Counsel for CP



ORDER

Counsel for Applicant present. Counsel for Respondent present. Both counsels
prayed time for making submissions. At request, time is enlarged. Put up on
05.09.2018.

^{-sd-}
(S VIJAYARAGHAVAN)
Member (Technical)

^{-sd-}
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)